

**DIVISION BENCH**

**ITEM NO. 157**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP No. 41/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 24<sup>th</sup> May, 2023**

**Attendance-Cum-Order Sheet of the Hearing**

<b>NAME OF THE COMPANY</b>	<b>PRIYANKA SAXENA V/S ELEMENT DIAGNOSTICS PVT. LTD.</b>
<b>UNDER SECTION</b>	<b>241/242 &amp; 210 OF COMPANIES ACT, 2013</b>

**THROUGH PHYSICAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 26<sup>th</sup>  
July, 2023.

**-Sd-  
(Deputy Registrar)**

**24<sup>th</sup> May, 2023**

*Priya Agarwal  
(Stenographer)*